

(b) Progress of expenditure is as follows:

In	Rs. in Lakhs
1951-52 (Actuals)	62.6
1952-53 (Actuals)	93.0
1953-54 (Actuals)	151.3
1954-55 (Actuals)	241.8
1955-56 (Revised)	278.6
	1027.3

(c) Rs. 41.8 crores.

(d) Rs. 36.33 crores.

SHORTFALLS UNDER FIRST FIVE YEAR PLAN

2394. { Shri N. Rachiah :
Shri Kamath :

Will the Minister of **Planning** be pleased to refer to the answer given to supplementaries on Starred Question No. 1940 on the 4th May, 1956 and state when the promised statement for all those States where there have been shortfalls will be laid on the Table of the House ?

The Deputy Minister of Planning (Shri S. N. Mishra): The promised statement is contained in the Progress Report for 1954-55 which will be laid on the Table of the House by the 28th May, 1956.

NITRO-CHALK FERTILIZER PLANTS IN ASSAM STATE

2395. **Shri Debendra Nath Sarma**: Will the Minister of **Planning** be pleased to state:

(a) whether it is a fact that the Government of Assam have submitted a scheme for setting up of Nitro-Chalk Fertiliser Plants in the State in the Second Five Year Plan; and

(b) if so, the action Government propose to take ?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No definite scheme has been received, though a general reference to such a possibility was made in Assam's draft Second Five Year Plan.

(b) No action is proposed to be taken as other more suitable sites have been selected for such plants.

SCARCITY AREAS

2396. **Shri Krishnacharya Joshi**: Will the Minister of **Irrigation and Power** be pleased to state the total amount spent so far on the programme for effecting permanent improvements in scarcity areas ?

The Deputy Minister of Irrigation and Power (Shri Hathi): The total amount of Central loan sanctioned to the State Governments up to 1955-56 for the Programme of Permanent Improvements in Scarcity Areas is Rs. 27,64,24,800. No loan has so far been sanctioned for the year 1956-57.

C.W.P.C.

2397. **Shri L. N. Mishra**: Will the Minister of **Irrigation and Power** be pleased to state :

(a) whether the Central Water and Power Commission lends experienced staff for work on projects undertaken in the States; and

(b) if so, the projects where C.W.P.C. people are working ?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The Central Water & Power Commission try to meet the requirements of the States in the matter to the greatest extent possible.

(b) (i) Hirakud Dam Project.

(ii) Bhakra-Nangal Project, Punjab.

(iii) Kakrapar Projects, Bombay.

(iv) Irrigation Department, Himachal Pradesh.

(v) P. W. D., Manipur.

(vi) Irrigation Department, Vin-dhya Pradesh.

(vii) Flood Control Department, Assam.

(viii) Hindustan Shipyard Ltd., Vishakapatnam.

(ix) Hindustan Steel Ltd., Rourkela (Orissa).

(xi) Saurashtra Electricity Board.